

- (5) Monthly *per capita* income between Rs. 501 to 1000
- (6) Monthly *per capita* income between Rs. 1001 and above?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI R. DESAI): (a) The *per capita* monthly income at current prices during 1967-68 according to the quick estimates works out to Rs. 46.

(b) Information is not available.

MYSORE FERTILIZER PROJECT

496. SHRI R. K. PODDAR : Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

- (a) whether any decision has been taken on the proposed Mysore Fertilizer Project;
- (b) if so, the details thereof; and
- (c) the stage at which the matter stands at present ?

THE MINISTER OF PETROLEUM AND CHEMICALS AND MINES AND METALS (DR. TRI GUNA SEN): (a) to (c) The question perhaps refer to the Mangalore project in Mysore State. A licence has been granted to M/s. Malabar Chemicals & Fertilizers Ltd., for the establishment of a fertilizer factory at Mangalore for the manufacture of urea and complex fertilizers. However, the party has since approached Government for a modification of the product pattern and a revision of the financing and foreign collaboration arrangements. These are under consideration.

RE-DEVELOPMENT OF TOLSTOY MARG, NEW DELHI

497. SHRI M. N. KAUL: Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state :

(a) whether the re-development of Tolstoy Marg, Curzon Road, and Barakhamba Road, New Delhi which have been declared commercial areas, has been taken in hand; and

(b) if so, the details thereof and when the re-development will be completed ?

THE MINISTER OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI K. K. SHAH): (a) Yes, Sir.

(b) Site No. 25 on Curzon Road is being utilised for construction of a multi-storeyed commercial building by the Life Insurance Corporation. The plans of this building have been approved by the New Delhi Municipal Committee and the lessor. The Zonal plan for the Connaught Place extension scheme which includes these areas, has already been approved by Government. The lay-out plan for the land in Barakhamba area under the control of Government on which Government residential accommodation is now standing, has been sanctioned by the Delhi Development Authority for commercial use and plots on this land are being allotted to various applicants to enable construction of buildings. No site on Tolstoy Marg has as yet been sanctioned specifically for change of use to commercial.

Under the Delhi Development Act, 1957 re-development is required to be completed by April, 1976.

SEA EROSION AT VISAKHAPATNAM

129. SHRI M. V. BHADRAM:

SHRI YELLA REDDY:

Will the Minister of IRRIGATION AND POWER be pleased to state:

- (a) whether he along with the Minister of Transport and Shipping and the Chief Minister of Andhra Pradesh had visited the place of sea erosion at Visakhapatnam on 30th November, 1968;
- (b) if so, what is the damage caused so far by the erosion; and
- (c) the steps taken to prevent further erosion?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (PROF. SIDDHESHWAR PRASAD): (a) Yes, Sir.

(b) About 1100 ft. of the coast line has been affected.

(c) Some immediate protection works have been carried out by the State Government. A second dredger of the Visakhapatnam is being transferred from the 19th February, 1969.

(Transferred from the 19th February, 1969.)